

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 09.07.2019 (TUESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 653 of 2018	R.S. Cottmark (India) Pvt. Ltd. Vs. Rajvir Industries Ltd. With	Rishabh Gupta	
2.	Comp. App. (AT) (Ins) No. 654 of 2018	Krishna Bio Tech Vs. Rajvir Industries Ltd.	Rishabh Gupta	
3.	Comp. App. (AT) (Ins) No. 280 of 2019	Kinjal Enterprises Vs. Kamla Real Estate Hub Pvt Ltd	Sanjana Saddy	Ashwani Kumar Singh -RP
4.	Comp. App. (AT) (Ins) No. 344 of 2019 and I.A. No. 1832 of 2019	Janmejaya Mahapatra Vs. Flsmidth Pvt. Ltd. & Ors.	Sreenita Ghoshdastodar	K.V. Balakrishnan-R1 Misha-R4
5.	Comp. App. (AT) (Ins) No. 645 of 2019	Manoj Kumar Vs. Ample Infrastructure Pvt. Ltd. & Anr.	Arijit Mazumdar	Sanskar Agarwal-R1
6.	Comp. App (AT) (Ins) No. 663 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. G. Madhusudhan Rao. RP of Bheema Cements Ltd.	Abhishek Anand	P.S. Sudheer Madhusudhan Rao
7.	Comp. App (AT) (Ins) No. 664 of 2019	NUI Pulp and Paper Industries Pvt Ltd. Vs. Roxcel Trading GMBH	Nishtha Khurana	Ankur Khandelwal

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 650 of 2019	Alchemist Asset Reconstruction Company Ltd. Vs. Sima Hotels & Resorts Ltd.	Gayatri Gulati	
9.	Comp. App (AT) (Ins) No. 685 of 2019	Sita Ram. Vs. Samir Kumar Bhattacharya RP of Stesalit Ltd.	Arora Vishwas Kumar	
10.	Comp. App (AT) (Ins) No. 694 of 2019	Sushil Trading Company. Vs. International Mega Food Park Ltd & Anr.	Rakesh Kumar	
11.	Comp. App (AT) (Ins) No. 695 of 2019	State of Odisha. Vs. Bhushan Steel Ltd & Anr.	Sibo Sankar Mishra	
12.	Comp. App (AT) (Ins) No. 699 of 2019	Rahul Aneja. Vs. Sushant Aneja & Anr.	Sumit Shukla	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 04 of 2019	Smart Timing Steel Ltd. Vs. National Steel & Agro Industries Ltd.	Sanjay Grover	Tishampati Sen
-----	--------------------------------------	---	---------------	----------------

14.	Comp. App. (AT) (Ins) No. 606 of 2018	Ayush Agrawal Vs C.A Kannan Tiruvengadam & Anr.	Vikrant singh Bloria	Robin Singh-R3
15.	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	Abhinav Bhatia
16.	Comp. App. (AT) (Ins) No.98 of 2019	Next Education India Pvt Ltd. Vs. K12 Techno Services Pvt ltd.	Kumar Sudeep	Prawal Mishra
17.	Comp. App. (AT) (Ins) No. 509 of 2019	State Bank of India. Vs. Anuj Bajpai (Liquidator)	Sindhu T.P	
18.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	Balaji Srinivasan
19.	Comp. App. (AT) (Ins) No. 286 of 2019	Urban Infrastructure Trustees Ltd. Vs. Neelkanth Realty Pvt. Ltd.	K.J. John	Surekha Raman
20.	Comp. App. (AT) (Ins) No. 359 of 2019	Saregama India Ltd. Vs. Home Movie makers Pvt Ltd.	Aseem Chaturvedi	Aditya Verma
21.	Comp. App. (AT) (Ins) No.504 of 2019	Manjeet Singh Chawla. Vs. Next Door Learning Solutions (P) Ltd.	Prachi Johri	Purna Jain
22.	Comp. App. (AT) (Ins) No. 530 & 700 of 2019	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd & Bharti Hexacom Ltd & Ors.	Misha	Tinni Abraham (R1 & R2)
23.	Comp. App. (AT) No.121 of 2019	Alanda Media & Entertainments Pvt.Ltd. Vs. Mr. V. Ravi Prakash & Ors. With	Atul Sharma	
24.	Comp. App. (AT) No.122-123 of 2019	Alanda Media & Entertainments Pvt.Ltd. Vs. Mr. V. Ravi Prakash & Ors.	Atul Sharma	
25.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)
26.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
27.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
28.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
29.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma- R1 Abhijeet Sinha-R2

For Admission (Fresh Cases)

30.	Comp. App. (AT) No. 156 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
31.	Comp. App. (AT) No. 157 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
32.	Comp. App. (AT) No. 158 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
33.	Comp. App. (AT) No. 159 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
34.	Comp. App. (AT) No. 160 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
35.	Comp. App. (AT) No. 161 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
36.	Comp. App. (AT) No. 162 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
37.	Comp. App. (AT) No. 163 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
38.	Comp. App. (AT) No. 164 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
39.	Comp. App. (AT) No. 165 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
40.	Comp. App. (AT) No. 166 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors. With	Alisha Chopra	
41.	Comp. App. (AT) No. 167 of 2019	Gireesh Kumar Sanghi. Vs. Ravi Sanghi & Ors.	Alisha Chopra	

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar